

Nomination of cases by Hon'ble The Chief Justice on 30/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	Crl. PIL – 16507/2015	DB of Hon'ble the Chief Justice and Hon'ble A. P. Sahi, J.	D.R.(J) on 31/07/2015
DB of Hon....., J			
2	Spl. A. - 382/2015 with Spl. A. - 390/2015 with Spl. A. - 1506/2015 with Spl. A. Defective – 1039/2015 with Spl. A. Defective – 1047/2015	Hon. Krishna Murari, J. (with connected cases)	Listing Section on 30/07/2015
3	Writ C – 63606/2009	Hon. Krishna Murari, J.	Writ C-II Section on 31/07/2015
4	Spl. A. - 80/2015	Hon. Dilip Gupta, J.	Spl. A. Section on 31/07/2015
5	Spl. A. - 1062/2014 (Review Application)	Hon. Dilip Gupta, J.	Spl. A. Section on 31/07/2015
6	Writ C – 16161/2015 (nominated on 29/07/2015)	Hon. Arun Tandon, J.	Writ C-II Section on 31/07/2015
7	Writ C – 15462/2015 (nominated on 29/07/2015)	Hon. Arun Tandon, J.	Writ C-II Section on 31/07/2015
In DB as a member			
8	Crl. A. - 5801/2008	Hon. N. A. Moonis, J.	Crl. A. Section on 31/07/2015
9	Crl. A. - 6058/2010 with Crl. A. - 5953/2010 with Crl. A. - 6123/2010	Hon. N. A. Moonis, J.	Crl. A. Section on 31/07/2015
10	Crl. A. - 4679/2005	Hon. Ramesh Sinha, J.	Crl. A. Section on 31/07/2015
11	Crl. A. - 7474/2010	Hon. Sunita Agarwal, J.	Crl. A. Section on 31/07/2015
Bench Comprising			
12	Spl. A. - 567/2014 (Modification Application)	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Spl. A, Section on 31/07/2015
13	Spl. A. - 199/2012 (Review Application)	Hon. Arun Tandon, J. and Hon. Ran Vijai Singh, J.	Spl. A, Section on 31/07/2015
Hon....., J.			
14	Writ C – 61371/2012	Hon. Ran Vijai Singh, J.	Writ C-I Section on 31/07/2015
15	Crl. W. P. - 1328/2006	Hon. Ramesh Sinha, J.	S.C.A. Section on

	with Crl. W. P. - 35/2006	(for final disposal) (with connected writ)	31/07/2015
16	First Appeal – 592/1993	Hon. R. S. R. (Maurya), J.	First Appeal Section on 31/07/2015
17	Writ A – 42020/2015	Hon. Pankaj Mithal, J. (with connected case)	Court no.38 on 30/07/2015
18	A482 – 19616/2015	Hon. Pankaj Naqvi, J.	Court no.49 on 30/07/2015
19	Crl. W. P. - 12756/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 30/07/2015
Appropriate Court dealing with such matters			
20	A482 – 19818/2015	Appropriate Court dealing with such matters	Court no53 on 30/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
31/07/2015